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ITEM NO.128

REGISTRAR COURT.1

SECTION IIB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 732 OF 2008

BEFORE THE REGISTRAR S.G. SHAH

RAMACHANDRAN

Appellant (s)

VERSUS

STATE OF KERALA

Respondent(s)

Date: 05/07/2012 This Appeal was called on for hearing today.

For Appellant(s)

Mr. P.S.Sudheer,Adv.

For Respondent(s)

Mr. R. Sathish,Adv.

UPON hearing counsel the Court made the following
O R D E R

Nobody is present.

In the interest of justice, parties may file additional documents
before 13.8.2012.

| (S.G. SHAH) |
| REGISTRAR |

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